

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 1059 of 2020**

**In the matter of:**

**Prudent ARC Ltd.**

**....Appellant**

**Vs.**

**Uranus Softech Pvt. Ltd. & Ors.**

**....Respondents**

**Present**

**For Appellant: Mr. Sumesh Dhawan, Advocate.**

**For Respondents: Mr. Ratnanko Banerji, Sr. Advocate along with Mr. Chayan Gupta, Mr. Vikrant Pachnanda, Ms. Shruti Swaika, for R-1.**

**Mr. Siddhartha Barua & Mr. Praful Jindal, for R-2/ RP.**

**ORDER**  
**(Virtual Mode)**

**07.04.2021:** When the case was called out Learned Counsel for the Appellant submitted that he has instructed to withdraw this Appeal.

Learned Counsels for the Respondents are present.

Learned Counsel for the Appellant is directed to file a proper petition for withdrawal latest by Monday i.e. 12<sup>th</sup> April, 2021.

List this matter again for '**Hearing**' on **16<sup>th</sup> April, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**